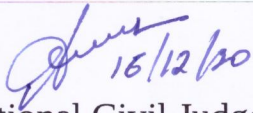


**IN THE COURT OF 1ST ADDITIONAL CIVIL JUDGE, BENGALURU RURAL
DISTRICT, BENGALURU**

CAUSE LIST DATED: 17.12.2020

1ST SESSION AT 11 A.M	2ND SESSION AT 2.45 P.M
EVIDENCE	ARGUMENTS
1. O.S. 144/2003	21. O.S. 376/2009
2. O.S. 924/2006	HEARING
3. O.S. 428/2007	22. MISC. 32/2005
4. O.S. 521/2008	23. O.S. 866/2006
5. O.S. 523/2008	24. O.S. 360/2016
6. O.S. 524/2008	25. O.S. 588/2006 C/W 538/2010
7. O.S. 284/2009	26. O.S. 970/2005
8. O.S. 468/2009	27. O.S. 469/2009
9. O.S. 470/2009	28. O.S. 471/2009
10. O.S. 488/2009	29. O.S. 491/2009
11. O.S. 489/2009	30. O.S. 252/1997
12. O.S. 490/2009	31. O.S. 735/2004
13. O.S. 492/2009	32. MISC. 23/2010
14. O.S. 568/2009	33. FDP. 2/2011
15. O.S. 592/2017	34. O.S. 1348/2016
16. O.S. 594/2017	35. O.S. 826/2011
17. O.S. 426/2009 C/W 1480/2013	36. O.S. 476/2019
18. O.S. 552/2012	37. O.S. 446/2020
19. O.S. 590/2016	38. O.S. 606/2003
20. O.S. 1508/2018	39. O.S. 170/2005
	40. O.S. 840/2012


15/12/20
I Additional Civil Judge,
Bengaluru Rural District,
Bengaluru.

NOTE : All advocates are requested to strictly follow SOP dated:
28.09.2020 issued by Hon'ble High Court of Karnataka.

**IN THE COURT OF IIND ADDITIONAL CIVIL JUDGE,
BENGALURU RURAL DISTRICT, BENGALURU**

CAUSE LIST DATED: 17.12.2020

1ST SESSION AT 11.00 AM TO 2.00 PM	2ND SESSION AT 2.45 PM TO 5.45 PM
ARGUMENTS	EVIDENCE
1) O.S. 882/2009	21) O.S. 108/2016
2) O.S. 686/2011	22) O.S. 350/2016
3) O.S. 540/2015	23) O.S. 356/2016
4) O.S. 1266/2015	24) O.S. 808/2016
5) O.S. 732/2016	25) O.S. 832/2016
6) O.S. 1264/2017	26) O.S. 1120/2016
EVIDENCE	HEARING
7) O.S. 612/2003	27) O.S. 1674/2007
8) O.S. 1348/2005	28) O.S. 1826/2007
9) O.S. 1618/2007	29) O.S. 960/2010
10) O.S. 592/2010	30) O.S. 1016/2011
11) O.S. 1298/2012	31) O.S. 1022/2012
12) O.S. 620/2013	32) O.S. 328/2016
13) O.S. 966/2014	33) O.S. 1044/2017
14) O.S. 1068/2014	34) MISC. 60/2018
15) O.S. 1196/2014	35) O.S. 390/2020
16) O.S. 1390/2014	36) O.S. 394/2020
17) O.S. 1568/2014	37) O.S. 464/2020
18) O.S. 1680/2014	38) O.S. 478/2020
19) O.S. 1478/2013	39) O.S. 770/2020
20) O.S. 410/2016	ORDERS
	40) O.S. 550/2019

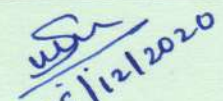
16/12/2020
II Addl. Civil Judge,
Bengaluru Rural District,
Bengaluru.

NOTE: All advocates are requested to strictly follow SOP dated 28.09.2020 issued by Hon'ble High Court of Karnataka.

III Additional Civil Judge, Bengaluru Rural District, Bengaluru

Cause List of 17.12.2020

1 st Session 11.00 am		2 nd session 2.45 PM	
Sl. No.	Case No.	Sl. No.	Case No.
HEARING		HEARING	
01	O.S. 755/2012	01	O.S. 251/2018
02	O.S. 1229/2015	02	O.S. 1095/2018
03	O.S. 1161/2013	03	O.S. 630/2019
04	O.S. 1387/2013	04	O.S. 632/2019
05	O.S. 151/2015	05	O.S. 633/2019
06	O.S. 267/2015	06	O.S. 634/2019
07	O.S. 1185/2015	07	O.S. 491/2020
08	O.S. 471/2020 (obj)	08	O.S. 1491/2015
ARGUMENTS		ARGUMENTS	
09	O.S. 541/2013	09	O.S. 959/2015
10	O.S. 71/2009	10	O.S. 1201/2015
11	O.S. 591/2011	11	O.S. 1145/2016
12	O.S. 1589/2014	12	O.S. 161/2018
EVIDENCE		EVIDENCE	
13	O.S. 1315/2019	13	O.S. 675/2018
14	O.S. 1253/2018	14	O.S. 545/2018
15	O.S. 835/2020	15	O.S. 863/2017
16	O.S. 1459/2019	16	O.S. 1085/2015
17	O.S. 543/2019	17	O.S. 825/2015
18	O.S. 271/2019	18	O.S. 253/2015
19	O.S. 1209/2018	19	O.S. 485/2014
20	O.S. 683/2018	20	O.S. 1145/2014


16/12/2020
III Additional Civil Judge,
Bengaluru Rural District
Bengaluru